

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:377  
ANSWERED ON:06.09.2012  
BRAHMAPUTRA BOARD  
Toppo Shri Joseph

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of the funds released to the Brahmaputra Board for different development works in the State of Assam during the last three years and the current year;
- (b) whether the Government has received complaints of irregularities in the execution of work, misappropriation of funds, irregularities and corruption in different schemes;
- (c) if so, the details thereof; and
- (d) the corrective action taken by the Government thereon?

**Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS & WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO. 377 REGARDING BRAHMAPUTRA BOARD DUE FOR REPLY ON 06.09.2012.

- (a) Funds released to Brahmaputra Board during the last three years and the current year (upto August, 2012) are at Annexure-I. These releases are made against the works carried out by Brahmaputra Board for all the states of North Eastern Region, Sikkim and part of West Bengal falling under their jurisdiction including its regular establishment.
- (b), (c) & (d) The Board has informed that two complaints have been received since April, 2009. The Board has initiated action as per the established procedure and the matter is under investigation.